

Unclaimed Jewellery in Lakshmi Commercial Bank Limited

433. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state:

(a) the reasons for not formulating a policy to regulate control the unclaimed jewellery found in the premises of non-nationalised banks specially the Lakshmi Commercial Bank Limited; and

(b) the value of unclaimed jewellery lying in the Lakshmi Commercial Bank and the date from when it was recorded on the bank inventory record?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) The information is being collected and to the extent it is available will be laid on the Table of the House.

Loss to National Textile Corporation

434. DR. A. U. AZMI: Will the Minister of FINANCE be pleased to state whether it is a fact that the National Textile Corporation suffered a loss of over Rs. 49 crores during the first nine months of 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): National Textile Corporation is a Holding company having nine regional subsidiaries. Presumably the Question refers to the total loss suffered by all the ten companies together. Based on the provisional information received from the companies, the total loss of these ten companies for the first nine months of 1981-82 adds up to Rs. 49 crores.

Loss Suffered by Public Undertakings During 1981

435. DR. A. U. AZMI: Will the Minister of FINANCE be pleased to lay a statement on the Table of the House indicating the losses suffered by public sector enterprises during 1981 together with reasons thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): The Central public sector enterprises mostly follow the Government financial year i.e. April to March and as such their annual accounts are written mostly for the year ending on 31st March. The profits earned and losses incurred by the public enterprises for the year ending on 31st March, 1981 have been reported in Volume I of the Public Enterprises Survey 1980-81 laid on the Table of the House on 24th February, 1982. The reasons for losses wherever public enterprises incurred losses are varied from one enterprise to another. They were broadly attributable to:—

- (i) power shortage,
- (ii) low productivity,
- (iii) low capacity utilisation,
- (iv) poor industrial relations in some enterprises, etc.

Bangalore bound passengers stormed on to a Madras bound Airbus at Santa Cruz

436. DR. A. U. AZMI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a group of irrate Bangalore-bound passengers stormed on to a Madras bound airbus at Santa Cruz on the night of 14th May, 1982 because, of indefinite delay of Bangalore flight and laxity in security arrangements prevailed at the airport where the passengers could run on the tarmac;

(b) if so, what were the reasons for the delay in the flight to Bangalore; and

(c) steps taken to maintain punctuality?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Due to inordinate delay of flight No. IC-107 bound for Bangalore the passengers cleared by the security and waiting in the Sterile Lounge were taken out of the lounge and given refreshments. At about 2000 hrs. the passengers became restive and started making enquiries about the departure of the flight. Not convinced